

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Establishment Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Acceptance of resignation tendered by Ms. Bisma Sultan (District Cadre, Shopian) from the post of Orderly.

Government Order NO: 5904 -JK(LD) of 2021.  
Dated : 24 - 12 - 2021.

Sanction is hereby accorded to the acceptance of the resignation tendered by Ms. Bisma Sultan from the post of Orderly (District Cadre, Shopian) with effect from 14-12-2021.

By Order of the Government of Jammu and Kashmir.

Sd/-  
(Achal Sethi)  
Secretary to Government.

NO: No.LAW-Estt/273/2021-10.

Dated: 24 – 12 – 2021.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Principal Secretary to Government, Agriculture Production and Farmers Welfare Department (Chairman, Accelerated Recruitment Committee).
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Deputy Commissioner, Shopian.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Director Litigation, Kashmir.
8. Secretary, J&K Service Selection Board, Jammu. This is with reference to his No. SSB/Secy/Sel/Class-IV/2021/7103-11 dated 18-10-2021.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Ms. Bisma Sultan, Ex-Orderly for compliance.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)  
Additional Secretary to Government,  
Department of Law, Justice and Parliamentary Affairs.